

N O T I C E

IN PARTIAL MODIFICATION to Notice No.RJ-1/Regular/585/2024, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Aurangabad, Nagpur and High Court of Bombay at Goa** that on **Wednesday, 13th November 2024 :**

“In the Second Session, Court working hours will be from 3.15 p.m. to 4.10 p.m.”

Dated this the 13th day of November 2024

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.